

SHRI B. R. BHAGAT: That is true.

SHRI N. R. MALKANI: In view of the fact that the Government is committed to bring about free and compulsory primary education at an early date, is it not the policy of the Government to make paper as cheap as possible?

SHRI B. R. BHAGAT: I do not see how education comes in here.

SHRI AMOLAKH CHAND: May I know if the imposition of this tax has reduced the consumption of paper?

SHRI B. R. BHAGAT: Which tax? We have not imposed any taxes on paper.

SHRI AMOLAKH CHAND: May I know whether sales tax is paid on the paper purchased by Government also?

SHRI B. R. BHAGAT: I do not think that anybody is exempted from the imposition of the sales tax.

SHRI KISHEN CHAND: May I know if it is the general policy of the Government to replace the sales tax as far as possible by a surcharge on excise duty or the additional excise duty?

SHRI B. R. BHAGAT: The general policy is confined to these three goods. In future what would be the general policy, I cannot say.

*431. [The questioner (Shri V. S. Sarwate) was absent. For answer vide cols. 2611—2613 infra.]

MINERAL EXCAVATION IN SAURASHTRA DIVISION

*432. SHRI M. B. JOSHI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) the minerals that are being excavated at present in the Saurashtra Division of the Bombay State; and

(b) the minerals that are being prospected there?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

Minerals being excavated and prospected in Saurashtra Division

(a) The following minerals are being excavated in Saurashtra Division of Bombay State:—

- (1) Ball Clay.
- (2) Building Stone.
- (3) Bauxite.
- (4) Clay.
- (5) Chalk.
- (6) Calcite.
- (7) Fire clay.
- (8) Fullers Earth.
- (9) Glass sands.
- (10) Gypsum.
- (11) Iron-ore.
- (12) Limestone.
- (13) Ochres.

(b) The following minerals are being prospected in Saurashtra:—

- (1) Fuller's earth—in Bhavnagar.
- (2) Bauxite—In Halar District.
- (3) Iron-ore—In Bhavnagar.
- (4) Limestone—At Mokhana, Dhabar and near Bhavnad in Halar District.
- (5) Gypsum—In Halar District.
- (6) Coal—In Zalawad District.
- (7) Calcite—In Halar District.

SHRI M. B. JOSHI: May I know whether any prospecting is going on for celinite in addition to calcite in Halar District?

SHRI K. D. MALAVIYA: I am not able to say anything about celinite, but the information given is that calcite occurs in veins in the Deccan trap

of Nawanagar and Porbundar in Saurashtra, but their quantity is yet to be ascertained.

SHRI M. B. JOSHI: May I know whether there is any prospecting done for ferro-manganese over and above iron ore in Bhavnagar?

SHRI K. D. MALAVIYA: No, Sir. I am not aware of any ferro-manganese plant there.

*433. to *435. [The questioner (Shri Mahabir Prasad) was absent. For answers vide cols. 2613—2616 infra.]

PROMOTION OF OFFICERS RECOMMENDED BY THE ERSTWHILE HYDERABAD GOVERNMENT TO I.A.S. CADRE

*436. SHRI V. K. DHAGE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the officers recommended by the Government of the erstwhile State of Hyderabad under the Indian Administrative Service (Extension to Part B States) Scheme have been promoted to Indian Administrative Service cadre under the Indian Administrative Service (Recruitment) Rules, 1954; and

(b) if so, what is the number of such officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). All the twenty-three officers recommended by the Special Recruitment Board in Hyderabad for immediate appointment to the Indian Administrative Service were so appointed. Out of sixteen other officers recommended for trial of not more than five years, twelve were found suitable and appointed within the prescribed time limit.

SHRI V. K. DHAGE: My question was, what are the number of officers that were promoted to the cadre under the I.A.S. Rules 1954?

SHRI B. N. DATAR: It is 23 and 12. These are the officers who have been appointed

SHRI V. K. DHAGE: No, Sir. I mean promoted under the Rules of 1951.

SHRI B. N. DATAR: That is entirely a different matter. He asked a question about the number of people appointed under the I. A. S. (Recruitment) Rules, 1954. This is what has been done.

SHRI V. K. DHAGE: May I explain?

MR. CHAIRMAN: He says that your question relates to the I. A. S. (Recruitment) Rules, 1954, and he has given the answer that all the 23 officers recommended were appointed.

SHRI B. N. DATAR: He himself in his question has referred only to the Indian Administrative Service (Extension to Part B States) scheme.

SHRI V. K. DHAGE: Were any officers who were recommended under the Extension to Part B States Scheme appointed under any other rules besides those of 1954?

SHRI B. N. DATAR: I am not aware of any other.

SHRI V. K. DHAGE: Is it not a fact that under the Rules of 1951 Hyderabad Officers were promoted to the I. A. S.?

SHRI B. N. DATAR: I have given the information in reply to the question that the hon. Member has asked. If he has any other query, I am prepared to answer.

MR. CHAIRMAN: You have asked for the number of officers recommended under the Indian Administrative Service (Extension to Part B States) Scheme under the 1954 Rules and he has given the answer. If you ask for the number under the 1951 Rules, he has not brought the answer.